

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 163
TO BE ANSWERED ON JULY 30, 2026**

PMAY-U 2.0 IN ANDHRA PRADESH

NO. 163 SHRI MADDILA GURUMOORTHY :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Central Sanctioning and Monitoring Committee (CSMC) has recently approved 3.52 lakh houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 and if so, the number of houses, cities covered and Central funds committed, specifically for Andhra Pradesh;**
- (b) the total Central funds released to Andhra Pradesh under Pradhan Mantri Awas Yojana-Urban (PMAY-U) Phases-I and II, the number of houses completed and the number of such completed houses currently lying vacant; and**
- (c) whether the Government has received representations to include Amaravati land-pooling farmers as eligible beneficiaries under PMAY-U 2.0 or under a special housing category and if so, the details thereof along with the action taken thereon?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (c): A statement is laid on the Table of the House.**

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 163* FOR 30.07.2026 REGARDING 'PMAY-U 2.0 IN ANDHRA PRADESH'

(a) : Under Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), a total of 16.20 lakh houses have been sanctioned in different Central Sanctioning and Monitoring Committee (CSMC) meeting across the country with the Central Assistance of ₹23,383 crores, including ₹882.32 crores for the State of Andhra Pradesh for construction of 61,084 approved houses. Of this, a total of 2.12 lakh houses have been sanctioned in the recent CSMC meeting held on 17.06.2026 during which 12,370 houses for 107 cities with ₹185.55 crore Central Assistance was sanctioned for Andhra Pradesh.

(b) : Based on the project proposals submitted by State of Andhra Pradesh, a total of 19.07 lakh houses have been sanctioned under PMAY-U, of which 3.71 are non-starter houses. Against the 15.36 lakh started houses, a total of 11.38 lakh houses have been completed and 10.75 lakh houses are occupied, so far. Further, under PMAY-U 2.0, a total of 61,084 houses have been sanctioned in the State of Andhra Pradesh, out of which 43,947 houses have been grounded. Of these, 1,980 houses have been completed/ delivered to the beneficiaries.

(c) : As per the scheme guidelines of PMAY-U 2.0, priority has been given to the eligible beneficiaries of the Special Focus Group identified under PMAY-U 2.0, namely the street vendors under PM SVANidhi scheme, Safai Karmis, different artisans under Pradhan Mantri-Vishwakarma scheme, Anganwadi workers, Building and Other Construction Workers, Residents of Slums/Chawls etc. The land pooling farmers are not included in the special focus group under PMAY-U 2.0.
